

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:163
ANSWERED ON:08.08.2012
IRREGULARITIES IN NCTE
Rama Devi Smt. ;Singh Rajkumari Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether irregularities in granting recognition to teacher training institutes functioning under the regional offices of National Council for Teacher Education (NCTE) came to the notice of the Government;
- (b) if so, the details of irregularities and corruption reported during the last three years and the current year, State-wise;
- (c) whether the Government has taken any action against the erring officials involved in the irregularities and corruption; and
- (d) if so, the details in this regard and if not, the reasons for not taking any action so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): On the basis of complaints relating to irregularities in the grant of recognition by the Regional Committees of the National Council for Teacher Education (NCTE), the Government had in 2010 undertaken a review of the functioning of the Northern Regional Committee (NRC), Jaipur by a Committee, which pointed out several irregularities and deficiencies in the decision making process of the NRC, Jaipur including (a) non-adherence to laid down procedures in handling records; (b) delays in processing of applications; (c) incorrect appreciation of facts; (d) inconsistency in decision-making. The NCTE also undertook review of the functioning of the Eastern Regional Committee (ERC), Bhuwaneshwar and the Southern Regional Committee (SRC), Bangalore.

(c) & (d): On the basis of the recommendations of the Committee, the NCTE has taken several actions. The NRC, Jaipur was dissolved, the Regional Director, NRC, Jaipur was repatriated to his parent Department, enquiry was instituted against the erring officials and disciplinary proceedings initiated. The Eastern Regional Committee, Bhuwaneshwar was also dissolved after the review. Action has also been taken in respect of other complaints received by the Government regarding irregularities in grant of recognition.

In July, 2011, the Government superseded the Council of the NCTE and appointed a Committee to exercise the powers and functions of the Council. The Committee has taken several steps including re-constitution of the four Regional Committees, and administrative measures for ensuring transparency in their functioning.